

(d) whether the responsibility for disbursing public funds to universities and colleges would be vested with the new Commission or the Ministry itself or some other authority; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (e) Till now no final decision has been taken in this regard.

#### **Violence in JNU**

574. SHRI ANIL DESAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there has been student violence in prestigious Jawaharlal Nehru University (JNU) during last two years;

(b) the reasons of student violence in the university and what action the university administration has taken against the unruly elements in the university;

(c) the number of days studies were conducted peacefully in the university; and

(d) whether the intellectual atmosphere of this university has eroded considerably due to unruly behaviour in the JNU campus, if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) Jawaharlal Nehru University (JNU) has informed that there was some dissatisfaction among some students of the university against some decision of the University administration which caused some disturbances in the normal functioning of the university. Now normalcy has returned to the university.

#### **Atrocities in JNU campus**

575. SHRI MANAS RANJAN BHUNIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the armed outsiders got inside the Jawaharlal Nehru University (JNU) campus and attacked the ladies hostel and brutally injured the students and the professors on the night of 5th of January, 2020, if so, the details of the incident;

(b) the number of students and professors injured; and

- (c) the steps Government has taken against this incident?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) Delhi police has informed that an FIR was registered on 06.01.2020 in regard to the incident in JNU which took place on 05.01.2020 in which 51 persons sustained injuries.

#### **Semester method in school education**

576. SHRI T.G. VENKATESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is planning to introduce semester method in school education as per the report of New Education Policy;
- (b) if so, the details thereof;
- (c) the funds released so far since 2014, scheme-wise; and
- (d) the action being taken by Government to stop diversion of funds in future?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The Government is in the process of formulating a new National Education Policy. In this regard, the Committee to Draft National Education Policy under the Chairmanship of Dr. K. Kasturirangan submitted its report to the Ministry on 31st May 2019, which was uploaded on the Ministry's website and also at innovate.mygov.in platform has received a large number of suggestions/comments from all stakeholders including Government of India Ministries and State Governments. Based on all feedback/comments received from various stakeholders on the Draft NEP, the Ministry is in the process of finalizing the National Education Policy, 2020.

(c) Details of scheme-wise funds released so far since 2014 is given in the Statement (*See* below).

(d) The allocation of Budget and the release of central share of funds and also the contribution by the States towards their share (based on the sharing pattern) is regulated and governed by laid down procedures and conditions which require strict compliance and therefore the funds have necessarily to be utilised/applied only for/towards specific sanctioned activities and if any expenditure is incurred or there is diversion of funds, the same can be tracked and the funds to that extent is disallowed and the same is recoverable from the concerned State. Further in built checks in the form of Internal Audit, Statutory Audit and concurrent Audit is conducted so that the anomalies can be detected.